

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.11.2025

ORDER NO. 201 of 2025

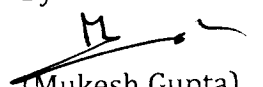
Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT, New Delhi** from **10.11.2025** to **14.11.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 11.11.2025	Mr. Justice Dilip Gupta, Hon'ble President	Chamber work.
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters.
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters.
From 10.11.2025 to 14.11.2025	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Single Member cases.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar